NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 24/11/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: CP/157/2017

NAME OF THE PETITIONER(S)

: P P ZIBI JOSE

NAME OF THE RESPONDENT(S)

: ASHOK LEYLAND LTD

UNDER SECTION

: 58 (4)

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

Respondent Betonds

Authorised reperties

Petition MA

P.P. 21BI JOSE

ORDER

Mr.P.P. Zibi Jose, Representative for the Petitioner present. Ms. B. Chandra, Representative for the Respondent also present. The representative for the Petitioner is directed to supply all the documents to the representative for the Respondent; copy of the petition is given to the Representative for the Respondent in the open court. The Respondent is directed to file the counter before the next date of hearing. Matter is posted for arguments. Put up on 14.12.2017 at 10.30 A.M.

ghk